GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 281 TO BE ANSWERED ON THE 12TH JULY, 2019 SHORTAGE OF MBBS DOCTORS

*281. DR. MOHAMMAD JAVED:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a shortage of MBBS doctors in the country and if so, the details thereof, State/UT-wise including Bihar;

(b) whether any steps have been taken to increase the number of seats in various medical institutes/colleges across the country; and

(c) if so, the details thereof during the last two years and the current year?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (c): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 281* FOR 12TH JULY, 2019

(a) to (c) As per information provided by Medical Council of India (MCI), there are a total of 11,59,309 allopathic doctors registered with the State Medical Councils/Medical Council of India as on 31st March, 2019. Assuming 80% availability, it is estimated that around 9.27 lakh doctors may be actually available for active service. It gives a doctor-population ratio of 1:1456 as per current population estimate of 1.35 billion, which is lower than the WHO norm of 1:1000. The details of number of allopathic doctors registered with the State Medical Councils / MCI is at Annexure.

Besides, there are 7.88 lakh Ayurveda, Unani and Homeopathy (AUH) doctors in the country. Assuming 80% availability, it is estimated that around 6.30 lakh Ayurveda, Unani and Homeopathy (AUH) doctors may be actually available for service and considered together with allopathic doctors, it gives a doctor population ratio of 1:867 which is better than the WHO norm.

The Government has taken several steps to increase the number of seats in various medical educational institutes/medical colleges across the country. These include:

For increasing UG Seats:-

- i. Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- ii. Relaxation in the norms for setting up of Medical College in terms of requirement of land, faculty, staff, bed/bed strength and other infrastructure.
- Minimum requirement of land for establishment of medical college in metropolitan cities as notified under Article 243P(c) of the Constitution of India has been dispensed with.
- iv. Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats.
- v. Establishment of New Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country.

For increasing PG Seats:-

- i. The ratio of teachers to students for Professor has been revised from 1:1 to 1:2 for all MD/MS disciplines and from 1:1 to 1:3 in all clinical subjects in Government funded medical colleges and in Private medical colleges with 15 years standing. Further, for Associate Professor, the said ratio has been revised from 1:1 to 1:2 and 1:3 if he/she is a unit head in all clinical subjects in Government medical colleges and in Private medical colleges with 15 years standing. This has resulted in increase in number of PG seats in the country.
- ii. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- iii. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.
- iv. Strengthening/ upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats.
- v. By amending the regulations, it has been made mandatory for all medical colleges to start PG courses within 3 years from the date of their MBBS recognition /continuation of recognition.
- vi. Colleges are allowed to apply for PG courses in clinical subjects at the time of 4th renewal it will serve to advance the process for starting PG courses by more than 1 year.

Seats increased in UG and PG during the last two years and the current year is as under:-

Year	UG seats	PG seats
2017-18	2340	4965
2018-19	2910	1765
2019-20	10565	2153

S. No.	Name of the State	Number of Registered Doctors
1.	Andhra Pradesh	100587
2.	Arunachal Pradesh	973
3.	Assam	23902
4.	Bihar	40649
5.	Chattisgarh	8771
6.	Delhi	21394
7.	Goa	3840
8.	Gujarat	66944
9.	Haryana	5717
10.	Himachal	3054
11.	Jammu & Kashmir	15038
12.	Jharkhand	5829
13.	Karnataka	122875
14.	Madhya Pradesh	38180
15.	Maharashtra	173384
16.	Kerala	59353
17.	Mizoram	74
18.	Nagaland	116
19.	Orissa	22521
20.	Punjab	48351
21.	Rajasthan	43388
22.	Sikkim	1405
23.	Tamil Nadu	135456
24.	Uttar Pradesh	77549
25.	Uttrakhand	8617
26.	West Bengal	72016
27.	Tripura	1718
28.	Telangana	4942
29.	Medical Council of India*	52666
	Total	11,59,309

Number of Doctors Registered with State Medical Councils / Medical Council of India as on 31st March, 2019

Note - The other State / UTs do not have their own Medical Registration Council. Hence, their workers get registration with the Councils of other neighbouring States.

* 52666 doctors were registered only with MCI. They are presumably working in States / UTs which do not have a medical register or anywhere in the country.